

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4200
ANSWERED ON:19.12.2012
ABSORBING EX SERVICES PERSONNEL INTO CIVIL SERVICES
Chaudhary Shri Jayant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is a policy or legislation that ensures ex-military personnel, especially short commissioned officers for absorbing into civil services posts or Government services upon their retirement;
- (b) if so, the details thereof;
- (c) if not, whether there is a proposal to introduce such provision through a policy or a legislation;
- (d) if so, the details thereof; and
- (e) the details of rank-wise data of retired military officers who have been absorbed in the civil services and in Government Departments during the last three years?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (d): The Directorate General Resettlement, the apex body under the Department of Ex-servicemen Welfare, Ministry of Defence responsible for resettlement of ex-servicemen including officers, organizes orientation training programmes and facilitates job resettlement for ex-servicemen. Ex-military personnel including Short Service Commissioned Officers, who have completed their terms of engagement and fall under the category of ex-servicemen, are extended all the resettlement facilities. Percentage-wise reservation ranging from 10% to 24.5% of the available vacancies in Group C of the Central Government posts and services and Group C & D posts in Central Public Sector Undertakings/Banks have been provided for the willing and eligible ex-servicemen. 10% vacancies are reserved in all the posts up to the level of Assistant Commandant in all para-military forces. Moreover, suitable age relaxation is available for the ex-servicemen in services or posts filled by direct recruitment.

(e): The data of retired military officers, who have been absorbed in the civil services and Government Departments, is not centrally maintained.